

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 58 of 2010 &
IA No. 80 of 2010**

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC

... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in the I.A. returnable on 26.03.2010. Dasti service is permitted.

Post the matter on **26.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**